

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :26/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/20701/2024 BLAPL/7446/2024	VANDALAM MONGU @ V. MONGU VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	CHITRAKONDA /57 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000070/2022
2	D-BLAPL/21059/2024 BLAPL/7447/2024	MANISH KUMAR YADAV VS STATE OF ODISHA	SARADA PRASAD DASH VS	BADABAZAR /89 /2023 J.M.F.C.,BERHAMPUR(Ganjam) GR/0000594/2023
3	D-BLAPL/21925/2024 BLAPL/7448/2024	ANIL SINGH @ ANIL KUMAR SINGH VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	MAHABIROD /137 /2024 J.M.F.C,PARJANG(Dhenkanal) GR/0000429/2024
4	D-BLAPL/20215/2024 BLAPL/7449/2024	GOURANGA BISOYI @ BAPI VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /2 /2009 A.D.J.,BHANJANAGAR(Ganjam) ST/0000014/2010
5	D-BLAPL/21932/2024 BLAPL/7450/2024	TUKRAM @ TUKARAM BIRODAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MOTU /30 /2021 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000044/2021
6	D-BLAPL/21206/2024 BLAPL/7451/2024	JOSEPH RUPAMAJHI@ABINASH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHIRINGIA /107 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000034/2024
7	D-BLAPL/21208/2024 BLAPL/7452/2024	GOPAL NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /93 /2024 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0000705/2024
8	D-BLAPL/21981/2024 BLAPL/7453/2024	RATNA MAHANANDA @ RATNA @ KALIA MAHANANDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /203 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGAR GR/0000854/2024
9	D-BLAPL/21261/2024 BLAPL/7454/2024	JOGENDRA KHEMUNDU VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	NANDAPUR /50 /2024 S.D.J.M.,KORAPUT(Koraput) GR/0000385/2024
10	D-BLAPL/21263/2024 BLAPL/7455/2024	JAYA GUNTHA VS STATE OF ODISHA	T.N.MURTY VS	PADWA /40 /2016 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000031/2016
11	D-BLAPL/21990/2024 BLAPL/7456/2024	SANANDA KARUA @ PADA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	BAMBARI /213 /2022 A.D.J.,CHAMPUA(Kendujhar) ST/0000031/2023

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12	D-BLAPL/22001/2024 BLAPL/7457/2024	HARAKISHOR SWAIN @ HARA @ HARAKISHORE SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /384 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000980/2023
13	D-BLAPL/21749/2024 BLAPL/7458/2024	SK.SONU @ SK. ALLAUDDIN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	LAXMISAGAR P.S. /372 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000376/2024
14	D-BLAPL/21489/2024 BLAPL/7459/2024	INDUMATI DALNAYAK VS REPUBLIC OF INDIA	KABI RANJAN MOHANTY VS	BHANDARIPOKHARI /114 /2013 SPL.CJM (CBI),BHUBANESWAR(Khordha Spe/0000009/2014
15	D-BLAPL/22009/2024 BLAPL/7460/2024	PRADIP KUMAR BISWAL @ PRADEEP BISWAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /482 /2024 J.M.F.C,TANGI(Khordha ) GR/0000439/2024
16	D-BLAPL/21804/2024 BLAPL/7461/2024	DILLIP HARAGA @ HARNAGA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BARKOTE /115 /2021 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D CT/0000209/2021
17	D-BLAPL/22012/2024 BLAPL/7462/2024	INDRA PALASI VS STATE OF ODISHA	SOUMYA KANTA TRPATHY VS	KALIMELA /159 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000112/2024
18	D-BLAPL/21906/2024 BLAPL/7463/2024	PRADEEP KORI @BHOLU VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BANHARPALI /100 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0001292/2024
19	D-BLAPL/22021/2024 BLAPL/7464/2024	RAHUL SHA VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	ASTARANGA /21 /2024 J.M.F.C.,NIMAPARA(Puri) GR/0000139/2024
20	D-BLAPL/21625/2024 BLAPL/7465/2024	THALA SINGH VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	SAHADEV KHUNTA /257 /2018 3RD ADDL DISTRICT JUDGE, BALASOR ST/0000415/2023
21	D-BLAPL/22023/2024 BLAPL/7466/2024	SUBASH BEHERA VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	/ /0 ADDL.DISTRICT SESSIONS CUM SPL JU 2(A)CC/0000009/2024
22	D-BLAPL/22031/2024 BLAPL/7467/2024	CHANDAN SINGH VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	CHHEND /126 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0001641/2024
23	D-BLAPL/21662/2024	RANJAN BEHERA @ BAPI	GURUPRASAD BEHERA	KHANTAPADA /63 /2024

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	BLAPL/7468/2024	VS STATE OF ODISHA	VS	J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000224/2024
24	D-BLAPL/21913/2024 BLAPL/7469/2024	SURESH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ULLUNDA /88 /2023 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000019/2023
25	D-BLAPL/21727/2024 BLAPL/7470/2024	SANTI LATA PATNAIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	HIRAKUD /138 /2016 A.D.J.,SAMBALPUR(Sambalpur) TR/0000008/2021
26	D-BLAPL/19840/2024 BLAPL/7471/2024	PAPU ROUT VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	RASOL /223 /2023 S.D.J.M.,HINDOL(Dhenkanal) GR/0000724/2023
27	D-BLAPL/19560/2024 BLAPL/7472/2024	LAMBU @ NARAYAN TARINI VS STATE OF ODISHA	ASHOK DAS VS	BHANJANAGAR /397 /2015 A.D.J.,BHANJANAGAR(Ganjam) ST/0000109/2022
28	D-BLAPL/21924/2024 BLAPL/7473/2024	LILE @ NILESH BEHERA VS STATE OF ODISHA	SOMANATH NANDA VS	NAYAKOT /96 /2024 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000021/2024
29	D-BLAPL/20127/2024 BLAPL/7474/2024	RABI MANDAL @ RABIN MANDAL VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /82 /2021 ADJ,UMERKOTE(Nabarangapur ) TR/0000005/2021
30	D-BLAPL/20264/2024 BLAPL/7475/2024	ABHISHEK MALI VS STATE OF ODISHA	PVS NANAJI ACHARY VS	JEYPORE TOWN /123 /2023 DISTRICT & SESIONS JUDGE,JEYPORE( CT/0000098/2023
31	D-BLAPL/22070/2024 BLAPL/7476/2024	ARUN KUMAR JENA VS STATE OF ODISHA	S.S.RAY (2) VS	AIR FIELD P.S. /157 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0000502/2024
32	D-BLAPL/20983/2024 BLAPL/7477/2024	ADARSH KUMAR VS STATE OF ODISHA	DEBASHIS ROUSTRAY VS	/ /0 DISTRICT & SESSIONS JUDGE,CUTTACK 2(A)CC/0000006/2024
33	D-BLAPL/22079/2024 BLAPL/7478/2024	SATYA SWARUP BARIK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SALIPUR /175 /2024 J.M.F.C.,SALIPUR(Cuttack) GR/0000520/2024
34	D-BLAPL/22107/2024 BLAPL/7479/2024	SANTOSH BEHERA @ NALA VS	SANJAY KUMAR PRADHAN VS	BELLAGAON /28 /2024 J.M.F.C.,HINJILI(Ganjam)

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35	D-BLAPL/21715/2024 BLAPL/7480/2024	STATE OF ODISHA RABI NARAYAN DASH VS	BASUDEV PUJARI VS	GR/0000309/2024 PIPLI /406 /2023 2ND A.D.J.,PURI(Puri)
36	D-BLAPL/22110/2024 BLAPL/7481/2024	STATE OF ODISHA BHABAGRAHI BEHERA VS	BASANTA KUMAR DAS VS	ST/0000016/2024 KHUNTA /200 /2024 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May)
37	D-BLAPL/21348/2024 BLAPL/7482/2024	STATE OF ODISHA SHREEKANTA GHIBELA VS	JAGABANDHU SAHU VS	CT/0000616/2024 PATNAGARH /287 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH
38	D-BLAPL/21716/2024 BLAPL/7483/2024	STATE OF ODISHA ARJUN PAIK VS	BASUDEV PUJARI VS	GR/0001184/2023 MOHANA /120 /2020 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati)
39	D-BLAPL/22111/2024 BLAPL/7484/2024	STATE OF ODISHA SURAJ KUMAR VS	SANJAY KUMAR PRADHAN VS	Spl/0000035/2020 GOSANINUAGAM /137 /2024 S.D.J.M.,BERHAMPUR(Ganjam)
40	D-BLAPL/21847/2024 BLAPL/7485/2024	STATE OF ODISHA BIRANCHI MALLICK VS	SURENDRA KUMAR BISWAL VS	GR/0001162/2024 CHAKAPADA PS /78 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal)
41	D-BLAPL/22183/2024 BLAPL/7486/2024	STATE OF ODISHA GANESH SETHI VS	DEBA KUMAR RATH VS	Spl/0000146/2024 / /0 3RD ADJ BHUBANESWAR(Khordha )
42	D-BLAPL/22002/2024 BLAPL/7487/2024	STATE OF ODISHA SARAT KUMAR SWAIN VS	SUSANTA KUMAR BARAL VS	TR/0000248/2024 / /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack)
43	D-BLAPL/22185/2024 BLAPL/7488/2024	STATE OF ODISHA DUDULU @ SIBABRATA SWAIN VS	DEBA KUMAR RATH VS	2(A)CC/0000201/2024 KHANDAGIRI P.S. /437 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha )
44	D-BLAPL/20950/2024 BLAPL/7489/2024	STATE OF ODISHA PRAMOD@SAGAR MAJHI VS	PRABHAS CHANDRA PANDA VS	CT/0001162/2024 ADVA /26 /2010 A.D.J.,PARALAKHEMUNDI(Gajapati )
45	D-BLAPL/22112/2024 BLAPL/7490/2024	STATE OF ODISHA ASHOK PARIDA VS	BIJAY KUMAR BEHERA VS	ST/0000009/2022 BADAGODA P.S. /57 /2024 J.M.F.C. IV BHUBANESWAR(Khordha )
		STATE OF ODISHA		CT/0000102/2024

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46	D-BLAPL/22118/2024 BLAPL/7491/2024	BIKI @ JITEN BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /264 /2024 J.M.F.C,TALCHER(Anugul ) GR/0000631/2024
47	D-BLAPL/20955/2024 BLAPL/7492/2024	PRAMOD@SAGAR MAJHI VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	ADVA /63 /2010 A.D.J.,PARALAKHEMUNDI(Gajapati ) ST/0000011/2022
48	D-BLAPL/22014/2024 BLAPL/7493/2024	KABIR MUNDA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BINIKA /250 /2023 J.M.F.C.,BINIKA(Sonepur ) GR/0000238/2023
49	D-BLAPL/20831/2024 BLAPL/7494/2024	TITU NAHAK VS STATE OF ODISHA	SUNIL KUMAR PALAI VS	BEGUNIAPADA /278 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001176/2024
50	D-BLAPL/22020/2024 BLAPL/7495/2024	BIKRAM KUMAR SAHU VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	KHARABEL NAGAR P.S. /261 /2024 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0001028/2024
51	D-BLAPL/22105/2024 BLAPL/7496/2024	PRAKASH PANDA VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	//0 ADDL.DISTRICT SESSIONS CUM SPL JU 2(A)CC/0000009/2024
52	D-BLAPL/22073/2024 BLAPL/7497/2024	RAJU ASHOK JADHAV VS STATE OF ODISHA	ASIT KUMAR JENA VS	CHITRAKONDA /178 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000196/2023
53	D-BLAPL/22122/2024 BLAPL/7498/2024	AKURA MAJHI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BALLIGUDA /15 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamara) Spl/0000014/2024
54	D-BLAPL/21729/2024 BLAPL/7499/2024	KAINA DIGAL VS STATE OF ODISHA	RABINDRANATH BARIK VS	//0 SPECIAL JUDGE,NAYAGARH(Nayagarh ) SPL. 2(a)C.C./0000015/2024
55	D-BLAPL/21211/2024 BLAPL/7500/2024	SANJIT BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	AIRPORT /171 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0001082/2024
56	D-BLAPL/22130/2024 BLAPL/7501/2024	SUBHAM SANJAY SONAWALE VS STATE OF ODISHA	AMIT BISWAL VS	MOHANA /106 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000070/2023
57	D-BLAPL/22131/2024	AJARIYA GAMANGO	SOUBHAGYA KUMAR DASH	SERANGO /20 /2024

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	BLAPL/7502/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000007/2024
58	D-BLAPL/21817/2024 BLAPL/7503/2024	BIKRAM BISWAL VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	CANTONMENT ROAD /33 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000272/2024
59	D-BLAPL/21971/2024 BLAPL/7504/2024	SANJAY SAHA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	DHANUPALI /75 /2024 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000405/2024
60	D-BLAPL/22004/2024 BLAPL/7505/2024	MITHUN BISWAS VS STATE OF ODISHA	SOUMYA KANTA TRPATHY VS	MALKANGIRI /188 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000056/2022
61	D-BLAPL/22140/2024 BLAPL/7506/2024	MARK SABAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PATTAPUR (ASKA) /98 /2022 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000029/2022
62	D-BLAPL/22141/2024 BLAPL/7507/2024	TULU BISOYI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADAGADA /541 /2023 A.D.J.,ASKA(Ganjam) ST/0000072/2024
63	D-BLAPL/22148/2024 BLAPL/7508/2024	ANANDA NANDA VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /115 /2024 J.M.F.C.,MADANPUR-RAMPUR(Kalahandi) CT/0000234/2024
64	D-CMP/31442/2024 CMP/804/2024	ANANTARAM PADHAN VS BANITA PADHAN	SURYASNATA MOHAPATRA VS	// Civil Judge(Sr. Division),Kantamal(Baudh ) F.D.C.S./0000009/2018
65	D-CMP/31508/2024 CMP/805/2024	CHANDANA GOCHHIKAR VS SULOCHANA SENAPATI	SAIBRATA RATH VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000197/2019
66	D-CMP/30462/2024 CMP/806/2024	HEMANTA NIRANJAN ROUT VS KHIROD BIHARI ROUT	BICHITRA NARAYANA SATAPATHY VS	// SR CIVIL JUDGE (COMMERCIAL COURT) EC/0000580/2023
67	D-CONTC/26640/2024 CONTC/5632/2024	KANHU CHARAN MOHANTY VS BHAKTA RANJAN MOHANTY, ENGNR IN CHIEF W.R DEPT., BBSR	ADV VS	// ( ) //
68	D-CONTC/26638/2024 CONTC/5633/2024	KARUNAKAR SAMAL VS	ADV VS	// ( )

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69	D-CONTC/26637/2024 CONTC/5634/2024	BHAKTA RANJAN MOHANTY, ENGNR IN CHIEF W.R DEPT., BBSR RAJKISHORE MISHRA VS	ADV VS	// // ()
70	D-CONTC/26636/2024 CONTC/5635/2024	BHAKTA RANJAN MOHANTY, ENGNR. IN CHIEF W.R DEPT. BASANT KUMAR GARANAYAK VS	ADV VS	// // ()
71	D-CONTC/27083/2024 CONTC/5636/2024	BHAKTA RANJAN MOHANTY, ENGNR IN CHIEF W.R DEPT. PAHALI PRADHAN VS	ADV. VS	// // ()
72	D-CONTC/26634/2024 CONTC/5637/2024	ANU GARG, I.A.S. KUTARTHA MISHRA VS	ADV VS	// // ()
73	D-CONTC/27079/2024 CONTC/5638/2024	BHAKTA RANJAN MOHANTY, ENGNR IN CHIEF W.R DEPT. SUMANTA KUMAR DHAR VS	ADV. VS	// // ()
74	D-CONTC/26628/2024 CONTC/5639/2024	ANU GARG, I.A.S. KESAB CHANDRA MOHANTY VS	ADV VS	// // ()
75	D-CONTC/26625/2024 CONTC/5640/2024	BHAKTA RANJAN MOHANTY, ENGNR IN CHIEF W.R DEPT. BAHADUL DAS VS	ADV VS	// // ()
76	D-CONTC/26646/2024 CONTC/5641/2024	BHAKTA RANJAN MOHANTY, ENGNR IN CHIEF W.R DEPT. PRASANTA KUMAR SAHOO VS	ADV VS	// // ()
77	D-CONTC/26619/2024 CONTC/5642/2024	ANU GARG, I.A.S. PRATAP CHANDRA MOHANTY VS	ADV VS	// // ()
78	D-CONTC/26621/2024 CONTC/5643/2024	BHAKTA RANJAN MOHANTY, ENGNR IN CHIEF W.R DEPT. BIPRA SAMAL VS	ADV VS	// // ()
79	D-CONTC/26644/2024 CONTC/5644/2024	BHAKTA RANJAN MOHANTY, ENGNR IN CHIEF W.R DEPT. DEBADHI SAHOO VS ANU GARG, I.A.S.	ADV VS	// // () //

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80	D-CONTC/26623/2024 CONTC/5645/2024	PABITRA MOHANTY VS BHAKTA RANJAN MOHANTY, ENGNR IN CHIEF W.R DEPT.,	ADV VS	// 0 //
81	D-CONTC/29461/2024 CONTC/5646/2024	DEBASHIS BHOI VS DR. RAJASHREE BARAL, PRINCIPAL, GOVT. WOMENS COLLEGE, SAMBALPUR	ADV. VS	// 0 //
82	D-CONTC/26642/2024 CONTC/5647/2024	SRIMATI SASMAL VS ANU GARG, I.A.S.	ADV VS	// 0 //
83	D-CONTC/29641/2024 CONTC/5648/2024	JAGABANDHU PRADHAN VS ASWATHY S., I.A.S.	SHASHIBHUSAN BISWAL VS	// 0 //
84	D-CONTC/29575/2024 CONTC/5649/2024	NALINI KANTA CHANDRA VS NIKHIL PAVAN KALYAN, I.A.S.	PRANAB KUMAR SAMANTRAY VS	// 0 //
85	D-CONTC/29239/2024 CONTC/5650/2024	PRADIP KUMAR NAYAK VS HIMANSHU SEKHAR GIRI,TAHASILDAR, BHOGRAI	ADV. VS	// 0 //
86	D-CONTC/29237/2024 CONTC/5651/2024	AKSHAYA JENA VS HIMANSHU SEKHAR GIRI,TAHASILDAR BHOGRAI	ADV. VS	// 0 //
87	D-CONTC/26650/2024 CONTC/5652/2024	DEBENDRA KUMAR GARNAYAK VS ANU GARG, I.A.S.	ADV VS	// 0 //
88	D-CONTC/26633/2024 CONTC/5653/2024	GOKULA GARANAYAK VS BHAKTA RANJAN MOHANTY, ENGNR IN CHIEF W.R DEPT.	ADV VS	// 0 //
89	D-CONTC/26630/2024 CONTC/5654/2024	PANCHANAN MISHRA VS BHAKTA RANJAN MOHANTY, ENGNR IN CHIEF W.R DEPT.	ADV VS	// 0 //
90	D-CONTC/26626/2024 CONTC/5655/2024	BIDYADHAR GARANAYAK VS BHAKTA RANJAN MOHANTY, ENGNR IN CHIEF W.R DEPT.	ADV VS	// 0 //
91	D-CONTC/27061/2024	KAILASH BEHERA	ADV	//

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	CONTC/5656/2024	VS ANU GARG, IAS	VS	0 //
92	D-CONTC/29983/2024 CONTC/5657/2024	M/S. BASANTI ELECTRICALS AND CONSTRUCTION, JAJPUR VS LOKANATH PRASAD MOHAPATRA, G.M, CRUT, BBSR	ADV VS	// 0 //
93	D-CONTC/30178/2024 CONTC/5658/2024	NANDAKISHORE SETHY VS USHA PADHEE, IAS	DR. JITENDRA KUMAR LENKA VS	// 0 //
94	D-CONTC/30472/2024 CONTC/5659/2024	LAXMI DANG VS ASWATHY S, I.A.S	ADV. VS	// 0 //
95	D-CONTC/30611/2024 CONTC/5660/2024	PRAMOD KUMAR NANDA VS RESHMA TETE, BLOCK DEVELOPEMNT OFFICER, TANGI	SUSANTA KUMAR DASH VS	// 0 //
96	D-CONTC/30762/2024 CONTC/5661/2024	MADHUBAN CHHATRIA VS ALOK KAR, ADDL. SECY, W.R DEPT.	ADV. VS	// 0 //
97	D-CONTC/31052/2024 CONTC/5662/2024	ARATI CHOUDHURY VS BIMALENDU RAY, OAS(S.S)	SUSANTA KUMAR DASH VS	// 0 //
98	D-CONTC/31065/2024 CONTC/5663/2024	DHANANJAY PRADHAN VS ASWATHY S, IAS	ADV. VS	// 0 //
99	D-CONTC/31188/2024 CONTC/5664/2024	PARBATI DAS VS AUROBINDA BEHERA, SECRETARY, W.R DEPT	ADV VS	// 0 //
100	D-CONTC/30078/2024 CONTC/5665/2024	PRAFULLA KUMAR JENA VS SARAT CHANDRA DASH, SECY., CUM H.M, MANAGING COMMITTEE, JAGABALIA VOCATIONAL HIGH SCHOOL	DIPTI RANJAN MOHAPATRA VS	// 0 //
101	D-CONTC/30204/2024 CONTC/5666/2024	ADITYA BAGARTY VS SATYABRATA SAHU, IAS	ADV VS	// 0 //
102	D-CONTC/30476/2024 CONTC/5667/2024	RAGHUNATH DAS VS	ADV. VS	// 0

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103	D-CONTC/30483/2024 CONTC/5668/2024	ARABIND AGARWAL, I.A.S. JAYANTA KUMAR MOHANTY VS JAYANARAYAN SHEET, ENGNR. IN CHIEF RWS AND S,BBSR	ADV. VS	// // ()
104	D-CONTC/30378/2024 CONTC/5669/2024	PRADIPTA KUMAR SAHOO VS ROOPA ROSHAN SAHOO,COMMNR. CUM SECY.,SC AND ST DEVELOPMENT DEPT.	ADV VS	// // ()
105	D-CONTC/30582/2024 CONTC/5670/2024	BALAKRUSHNA BHANJA VS DR.SUSANTA DAS, C.D.M AND P.H.O,KORAPUT	ADV. VS	// // ()
106	D-CONTC/30954/2024 CONTC/5671/2024	ASUTOSH ACHARYA VS BISWANATH TARAI, D.E.O,KHURDA	SANTOSH KUMAR SWAIN VS	// // ()
107	D-CONTC/30960/2024 CONTC/5672/2024	HAREKRUSHNA SAHU VS ASWATHY S. IAS	ADV. VS	// // ()
108	D-CONTC/30973/2024 CONTC/5673/2024	GANGADHAR SAMAL VS PRIYADASHI SANGRAM KESHARI KHUNTIA, OAS	ADV. VS	// // ()
109	D-CONTC/31061/2024 CONTC/5674/2024	HEMANTA KUMAR MISHRA VS INDRAMANI TRIPATHY, IAS	HARIPAD MOHANTY VS	// // ()
110	D-CONTC/31071/2024 CONTC/5675/2024	PURUSOTAM DAKUA VS ASWATHY S, IAS	ADV. VS	// // ()
111	D-CONTC/29979/2024 CONTC/5676/2024	EKADASI PRADHAN VS SASWAT RANJAN DASH, O.A.S.	ADV VS	// // ()
112	D-CONTC/29712/2024 CONTC/5677/2024	MURALIDHAR MUDULI VS SHALINI PANDIT, I.A.S.	ADV. VS	// // ()
113	D-CONTC/29720/2024 CONTC/5678/2024	DR. BIPRANARAYAN MALLICK VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// // ()

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114	D-CONTC/29994/2024 CONTC/5679/2024	P.RAMUDU REDDY VS SUSHIL KUMAR LOHANI, I.A.S.	ADV VS	// ( //
115	D-CONTC/30032/2024 CONTC/5680/2024	SANYASI PARIDA VS JAYADRATHA ACHARYA, TAHASILDAR, TIHIDI	LAXMAN BHOI VS	// ( //
116	D-CRLA/21214/2024 CRLA/716/2024	BHAGABAN GOLORI VS STATE OF ODISHA	T.NARAYAN MURTY VS	DAMANJODI /37 /2022 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000111/2022
117	D-CRLA/21428/2024 CRLA/717/2024	SANA@SOVAKAR MOHANTA VS STATE OF ODISHA	NILA MADHAB PRAHARAJ VS	MURUDA /127 /2021 A.D.J.,BARIPADA(Mayurbhanj) ST/0000224/2021
118	D-CRLA/17336/2024 CRLA/718/2024	PABITRA KUMAR PARIDA@ PABITRA PARIDA VS BHUBANESWAR SWAIN	BINAYA KUMAR MOHANTY VS	/ /0 C.J.M.,JAGATSINGHPUR(Jagatsinghapur ) ICC/0000185/2021
119	D-CRLMA/19797/2024 CRLMA/133/2024	NAVINIT @ GUDDA KUMAR VS STATE OF ODISHA	SARAT KUMAR JENA VS	barpalli /307 /2022 ( //
120	D-CRLMC/21037/2024 CRLMC/2749/2024	TRINATH KUMAR BEHERA@TRINATH BEHERA VS STATE OF ODISHA	JUGAL KISHORE PANDA VS	PURUNAKATAK /60 /2021 DISTRICT & SESSIONS JUDGE,BOUDH( ST/0000029/2022
121	D-CRLMC/21067/2024 CRLMC/2750/2024	NAZRE ALAM BAIG VS STATE OF ODISHA	GAGANBIHARI SINGH VS	NEMALO /102 /2024 J.M.F.C.,SALIPUR(Cuttack) GR/0000823/2024
122	D-CRLMC/20879/2024 CRLMC/2751/2024	BASUDEB@BASUDEV BHANJA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /104 /2023 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000063/2023
123	D-CRLMC/20940/2024 CRLMC/2752/2024	RABINDRA JENA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BUGUDA /208 /2019 A.D.J.,BHANJANAGAR(Ganjam) ST/0000054/2021
124	D-CRLMC/21349/2024 CRLMC/2753/2024	PURNA CHANDRA SINGH@ PURNA SINGH VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BADSAHI /6 /2003 J.M.F.C., BETANATI(Mayurbhanj) GR/0000063/2003
125	D-CRLMC/21375/2024	PRAVAT KUMAR PANDA	RAJJEET ROY	CUTTACK VIGILANCE /5 /1993

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	CRLMC/2754/2024	VS STATE OF ODISHA	VS	SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000213/2007
126	D-CRLMC/21420/2024 CRLMC/2755/2024	JANMEJAYA NAIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KHARIAR /130 /2023 J.M.F.C.,KHARIAR(Nuapada ) CT/0000129/2023
127	D-CRLMC/21073/2024 CRLMC/2756/2024	MITALI BARIK VS STATE OF ODISHA	JUGAL KISHORE PANDA VS	NUAGAON /25 /2019 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000119/2019
128	D-CRLMC/21446/2024 CRLMC/2757/2024	SANJUKTA PARICHHA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	RAIKIA /100 /2022 J.M.F.C.,G.UDAYAGIRI(Kandhamal) ICC/0000001/2023
129	D-CRLMC/21453/2024 CRLMC/2758/2024	PURNA CHANDRA KANHAR VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /132 /2018 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000025/2018
130	D-CRLMC/21076/2024 CRLMC/2759/2024	NARENDRA GARADA VS STATE OF ODISHA	ARIJEET MISHRA VS	KORAPUT TOWN /193 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000074/2022
131	D-CRLMC/20928/2024 CRLMC/2760/2024	LATIFUR RAHEMAN VS SAMIMA KHATUN	SUJATA JENA VS	/ /0 JUDGE FAMILY COURT,BALASORE(Bal) Cp/0000226/2021
132	D-CRLMC/19492/2024 CRLMC/2761/2024	MANPREET SINGH @ HIRA SINGH VS STATE OF ODISHA	BIDYADHAR PANDA VS	SAMBALPUR TOWN /35 /2008 A.D.J.,SAMBALPUR(Sambalpur) ST/0000130/2013
133	D-CRLMC/21183/2024 CRLMC/2762/2024	MALAYA KUMAR DASH VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	JATNI P.S. /417 /2015 DISTRICT & SESIONS JUDGE,BHUBANE CT/0000081/2020
134	D-CRLMC/21119/2024 CRLMC/2763/2024	JAGDISH PRADHAN VS STATE OF ODISHA	SARBESWAR SAHOO VS	DEOGAON /37 /2019 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000075/2019
135	D-CRLMC/21199/2024 CRLMC/2764/2024	CHITTARANJAN PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAPALLI P.S. /585 /2018 AD HOC ADDITIONAL SESSIONS JUDGE TR/0000209/2019
136	D-CRLMC/21579/2024 CRLMC/2765/2024	ROHIT NAG VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BHAWANIPATNA TOWN /49 /2020 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA

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137	D-CRLMC/21680/2024 CRLMC/2766/2024	STATE OF ODISHA ANJANA SATAPATHY VS STATE OF ODISHA	SANTANU KUMAR SAMAL VS	CT/0000116/2020 / /0 J.M.F.C. BALASORE(RURAL)(Baleshwar)
138	D-CRLMC/21752/2024 CRLMC/2767/2024	PRAVAKAR PANDA@PRABHAKAR PANDA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	ICC/0000096/2019 KHANTAPADA /426 /2014 S.D.J.M.,BALASORE(Baleshwar)
139	D-CRLMC/21761/2024 CRLMC/2768/2024	RAJENDRA KUMAR SAHOO VS STATE OF ODISHA	SANJIT MISHRA VS	CT/0002682/2014 / /0 J.M.F.C,CUTTACK(Cuttack)
140	D-CRLMC/21771/2024 CRLMC/2769/2024	ZAHEER AHMED VS REPUBLIC OF INDIA	MRUGANKA MAULI PATNAIK VS	ICC/0000616/2022 / /0 A.D.J.-SPL.JUDGE (CBI),BHUBANESWAR
141	D-CRLMC/21810/2024 CRLMC/2770/2024	BHARAT KUMAR DAS VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS	CMC/0000047/2017 JODA /118 /2024 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada)
142	D-CRLMC/21554/2024 CRLMC/2771/2024	SAMIUL HUSSAIN VS STATE OF ODISHA	ABHISEK MOHANTY VS	GR/0000422/2024 LALBAG /176 /2018 DISTRICT & SESSIONS JUDGE,CUTTACK
143	D-CRLMC/21850/2024 CRLMC/2772/2024	KAMAL BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ST/0000218/2023 barpalli /75 /2020 SPECIAL JUDGE,BARGARH(Bargarh )
144	D-CRLMC/21565/2024 CRLMC/2773/2024	AKSHAYA KUMAR ACHARYA VS UNION OF INDIA	GYANA RANJAN MOHANTY VS	Spl/0000015/2020 / /0 J.M.F.C.,KUJANG(Jagatsinghapur )
145	D-CRLMC/21361/2024 CRLMC/2774/2024	DAKATA PRAKASHCANDRA REDDY@D. PRAKASH REDDY VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	2(C)CC/0000017/2024 JARADA /192 /2024 J.M.F.C.,PATRAPUR(Ganjam)
146	D-CRLMC/21943/2024 CRLMC/2775/2024	SURYAKANTA SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GR/0000289/2024 AMBABHONA /181 /2023 SPECIAL JUDGE,BARGARH(Bargarh )
147	D-CRLMP/17772/2024 CRLMP/1084/2024	BHABANI SANKAR PATEL VS STATE OF ODISHA	BISWARANJAN DALAI VS	Spl/0000082/2023 KINJIRKELA /102 /2024 ( ) //

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148	D-CRLMP/20917/2024 CRLMP/1085/2024	NIRMALA PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 () //
149	D-ELPET/30918/2024 ELPET/8/2024	KISHORE KUMAR NAYAK VS BYOMKESH RAY	NIROD KUMAR SAHU VS	// () //
150	D-FAO/30703/2024 FAO/327/2024	BANITA BEHERA VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/000026/2016
151	D-FAO/30706/2024 FAO/328/2024	SASMITA DIANI VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000170/2019
152	D-FAO/30993/2024 FAO/329/2024	RAJANIKANTA MOHANTY VS PRANATI BEHERA	DIGAMBARA MISHRA VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur CMA/0000011/2007
153	D-FAO/31281/2024 FAO/330/2024	PRASANTI NAYAK VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000109/2023
154	D-FAO/31286/2024 FAO/331/2024	RASHMI TATI RELI@RASHMI TATI RELI VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000158/2019
155	D-FAO/29547/2024 FAO/332/2024	MANAGER, LEGAL M/S. RELIANCE GI CO. L.T.D. VS MADHABANANDA DASH	G.P.DUTTA VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000218/2015
156	D-FAO/29543/2024 FAO/333/2024	MANAGER, LEGAL,M/S. RELIANCE GI CO. L.T.D. VS RAGHUNATH MAHALI	G.P.DUTTA VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000205/2015
157	D-FAO/29548/2024 FAO/334/2024	MANAGER, LEGAL, RELIANCE GENERAL INSURANCE CO. L.T.D. VS SURYAMANI BEHERA	G.P.DUTTA VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000224/2015
158	D-FAO/25048/2024 FAO/335/2024	D.M., M/S. ORIENTAL INSURANCE CO.LTD., BBSR VS PRATAP MOHANTY	G.P.DUTTA VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000089/2015
159	D-FAO/21375/2024	D.M, M/S. UNITED INDIA INSURANCE CO. L.T.D.	SUBRAT SATPATHY	//

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	FAO/336/2024	VS KAIBALYA RANJAN JENA	VS	COMNR.FOR EMPLOYEES COMP./ASST EC/0000274/2021
160	D-FAO/23915/2024 FAO/337/2024	DIVISIONAL RAILWAY MANAGER, EAST COAST RAILWAY, KHORDHA ROAD DIVISION, KHORDHA VS CHAKHURMA ANTA PRADHAN, S.C.	VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000003/2021
161	D-MACA/27301/2024 MACA/713/2024	PRAGNYA PARAMITA PANIGRAHI D.M, M/S. NEW INDIA ASSURANCE CO. L.T.D. VS	SUBRAT SATPATHY VS	// 7TH M.A.C.T., BHUBANESWAR (Khordha Mac/0000052/2021
162	D-MACA/27303/2024 MACA/714/2024	D.M, M/S. NEW INDIA ASSURANCE CO. L.T.D. VS	SUBRAT SATPATHY VS	// 7TH M.A.C.T., BHUBANESWAR (Khordha Mac/0000050/2021
163	D-MACA/29205/2024 MACA/715/2024	D.M, ORIENTAL INSURANCE CO. L.T.D. VS	RIMJHIMBALA PATI VS	// 1ST MACT, DEOGARH (Debagarh ) Mac/0000044/2021
164	D-MACA/25842/2024 MACA/716/2024	THE DIVISIONAL MANAGER , NATIONAL INSURANCE CO. LTD. VS	MAHITOSH SINHA VS	// 1ST MACT, CUTTACK (Cuttack) Mac/0000086/2020
165	D-MACA/29054/2024 MACA/717/2024	ANKITA SAMAL M/S. NATIONAL INSURANCE CO. L.T.D. VS	NAYAN BEHARI DAS VS	// 3rd M.A.C.T., CUTTACK (Cuttack) Mac/0000722/2014
166	D-MATA/31029/2024 MATA/259/2024	NARMADA MOHANTY SANGITA MISHRA VS	TANMAY MISHRA VS	// JUDGE FAMILY COURT, SONEPUR (Sone CP/0000027/2022
167	D-MATA/31302/2024 MATA/260/2024	ASHUTOSH MOHAPATRA RAJANA NAG VS	KIRTAN DANG VS	// JUDGE FAMILY COURT, SONEPUR (Sone CP/0000031/2021
168	D-MSA/31489/2024 MSA/27/2024	MANASI NAG M/S. GET HEAVEN HOMES (P) LTD., BBSR VS	TIGMANSHU PATNAIK VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000082/2022
169	D-RPFAM/31436/2024 RPFAM/205/2024	BABITA RANI SAHOO LOKESH KUMAR JENA VS	UPENDRA KUMAR SAMAL VS	// FAMILY COURT AT PARALAKHEMUN Crp/0000019/2024
170	D-RVWPET/23333/2024 RVWPET/160/2024	SASMITA PRADHAN M/S.SARALA BHANDAR, CUTTACK VS	ADV VS	// ( )

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171	D-RVWPET/30388/2024 RVWPET/161/2024	THE SALES TAX OFFICER,CUTTACK II CIRCLE CHIEF ADMINISTRATOR,SHRI JAGANNATH TEMPLE,PURI VS NARASINGHA MOHAPATRA	SUNSHINE ANAND SWAIN VS	// // ()
172	D-TRP(C)/31806/2024 TRP(C)/196/2024	RASMITA DAS @ RASNA BEHERA VS LITAN KUMAR DAS	MITHUN DAS VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000218/2023
173	D-TRP(C)/31711/2024 TRP(C)/197/2024	SWARNALATA BARIK VS RANJAN SINGH	LAXMINARAYAN PATEL VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000189/2023
174	D-TRP(C)/30804/2024 TRP(C)/198/2024	M/S. PATIL CONSTRUCTION AND INFRASTRUCTURE LTD.,MAHARASTRA VS CHIEF ENGINEER(DPI AND ROADS),BHUBANESWAR	RAJJEET ROY VS	// DISTRICT AND SESSIONS JUDGE,MAL Arbp/0000002/2024
175	D-WA/30300/2024 WA/2018/2024	STATE OF ODISHA VS MOHAN CHARAN SAHOO	RAJANI BHUSAN MISHRA(AGA) VS	// ()
176	D-WA/30693/2024 WA/2019/2024	STATE OF ODISHA VS RAGHUNATH BEHERA	BIBHU PRASAD TRIPATHY(AGA) VS	// ()
177	D-WA/30846/2024 WA/2020/2024	STATE OF ODISA VS SAROJ KUMAR RATH	TARUN PATNAIK(ASC) VS	// ()
178	D-WA/31034/2024 WA/2021/2024	STATE OF ODISHA VS PRASANNA PARIDA	SHAKTI PRASAD PANDA,A.G.A VS	// ()
179	D-WP(C)/24199/2024 WP(C)/17810/2024	DHRUBA CHARAN BISWAL VS STATE OF ODISHA	ANIRUDHA DAS VS	// ()
180	D-WP(C)/28478/2024 WP(C)/17811/2024	PRABHAT KUMAR SINHA VS THE DIRECTOR, ODISHA GEO SPATIAL DATA CENTRA, BBSR	TIGMANSHU PATNAIK VS	// ()
181	D-WP(C)/29379/2024 WP(C)/17812/2024	SAROJ KUMAR PRADHAN VS STATE OF ODISHA	ASISH MISHRA VS	// ()

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182	D-WP(C)/29367/2024 WP(C)/17813/2024	SWAPNA RANI KHUNTIA VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
183	D-WP(C)/29362/2024 WP(C)/17814/2024	NIBEDITA MAJHI VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
184	D-WP(C)/29415/2024 WP(C)/17815/2024	SONALI PRIYADARSHINI CHAINI VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
185	D-WP(C)/29187/2024 WP(C)/17816/2024	BHOLESWAR SWAIN VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 //
186	D-WP(C)/29376/2024 WP(C)/17817/2024	CHIRASMITA KHAMARI VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
187	D-WP(C)/28979/2024 WP(C)/17818/2024	BHASKAR MISALU VS STATE OF ODISHA	RAMANATH ACHARYA VS	// 0 //
188	D-WP(C)/29369/2024 WP(C)/17819/2024	SARMISTHA PRAHARAJ VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
189	D-WP(C)/29412/2024 WP(C)/17820/2024	RAJAT DEHURI VS STATE OF ODISHA	SANKET KANUNGO VS	// 0 //
190	D-WP(C)/27526/2024 WP(C)/17821/2024	SURENDRANATH SATAPATHY VS THE COLLECTOR, GANJAM	AKSHAYA KUMAR DORA VS	// 0 //
191	D-WP(C)/27582/2024 WP(C)/17822/2024	GAYATRI CHOUDHURY VS ASWIN KUMAR PATRO	AKSHAYA KUMAR DORA VS	// 0 //
192	D-WP(C)/29377/2024 WP(C)/17823/2024	KRUSHNA CHANDRA PATIKA VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
193	D-WP(C)/30339/2024	KANDHEI CHATAR	AFRAAZ SUHAIL	//

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	WP(C)/17824/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/29380/2024 WP(C)/17825/2024	RUPAK KUMAR SAHOO VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
195	D-WP(C)/26818/2024 WP(C)/17826/2024	MANOJ KUMAR MANTRY VS STATE OF ODISHA	ARYA DASH VS	// 0 //
196	D-WP(C)/28555/2024 WP(C)/17827/2024	RASANANDA MOHAPATRA VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //
197	D-WP(C)/29320/2024 WP(C)/17828/2024	INDUSIND BANK LTD VS DISTRICT MAGISTRATE, KHURDA	LAXMINARAYAN PATEL VS	// 0 //
198	D-WP(C)/29392/2024 WP(C)/17829/2024	SWAGAT KUMAR PAL VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
199	D-WP(C)/29353/2024 WP(C)/17830/2024	SMITARANI SAHOO VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
200	D-WP(C)/29650/2024 WP(C)/17831/2024	M/S.SAI VINAYAK INSTITUTION OF FIRE AND SAFETY MANAGEMENT, CUTTACK VS A.O. CUM CHIEF MANAGER, INDIAN BANK, CUTTACK	PRADEEP KUMAR PARIDA VS	// 0 //
201	D-WP(C)/22377/2024 WP(C)/17832/2024	JAGABANDHU JENA VS COMPETENT AUTHORITY AND L.A. OFFICER, DHENKANAL	JITENDRA KUMAR MISHRA (2) VS	// 0 //
202	D-WP(C)/30458/2024 WP(C)/17833/2024	GOKULANANDA SETHI VS UNION OF INDIA	Samarendra Beura VS	// 0 //
203	D-WP(C)/30793/2024 WP(C)/17834/2024	M/S.ARYANS INFRASTRUCTURE PVT. LTD. KHURDA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
204	D-WP(C)/31440/2024 WP(C)/17835/2024	SUDHIR CHANDRA SWAIN VS	BIREN SANKAR TRIPATHY VS	// 0

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205	D-WP(C)/31405/2024 WP(C)/17836/2024	STATE OF ODISHA PRASANTA KUMAR NAYAK VS COMMISSIONER ,BHUBANESWAR MUNICIPAL CORPORATION , KHURDA	RABI NARAYAN BEHERA VS	// // 0 //
206	D-WP(C)/29661/2024 WP(C)/17837/2024	RABINARAYAN DASH VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
207	D-WP(C)/29660/2024 WP(C)/17838/2024	DILSWAR MISHRA VS STATE OF ORISSA	NIRANJAN BISWAL VS	// 0 //
208	D-WP(C)/31535/2024 WP(C)/17839/2024	BINODINI MADALA VS THE SECRETARY,STATE CONSUMER DISPUTE REDRESSAL COMMISSION ORISSA,CUTTACK	ARIJEET MISHRA VS	// 0 //
209	D-WP(C)/29649/2024 WP(C)/17840/2024	DURGA PRASAD DASH VS STATE OF ORISSA	NIRANJAN BISWAL VS	// 0 //
210	D-WP(C)/29653/2024 WP(C)/17841/2024	BIRANCHI NARAYAN MISHRA VS STATE OF ORISSA	NIRANJAN BISWAL VS	// 0 //
211	D-WP(C)/26471/2024 WP(C)/17842/2024	PURUSOTTAM BEHERA VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// 0 //
212	D-WP(C)/29544/2024 WP(C)/17843/2024	PRABHAT KUMAR DHEER VS STATE OF ODISHA	RESHMA BEHERA VS	// 0 //
213	D-WP(C)/30781/2024 WP(C)/17844/2024	PRAFULLA PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
214	D-WP(C)/26599/2024 WP(C)/17845/2024	KHEDUR SAHA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
215	D-WP(C)/27527/2024 WP(C)/17846/2024	HARAPRIYA SATAPATHY VS COLLECTOR, GANJAM	AKSHAYA KUMAR DORA VS	// 0 //

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/28486/2024 WP(C)/17847/2024	M.D. CUM VICE PRESIDENT, M/S. WINNER SECURITY SERVICE (ORISSA) PVT. LTD., VS STEEL AUTHORITY OF INDIA, ROURKELA	DEBASISH CHANDRA MISHRA VS	// 0 //
217	D-WP(C)/27754/2024 WP(C)/17848/2024	BALAJI KUMAR PARICHHA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
218	D-WP(C)/26168/2024 WP(C)/17849/2024	SUBRAT KUMAR MISHRA VS THE CHAIRMAN CENTRAL BOARD OF DIRECT TAXES, NEW DELHI.	JAGAMOHAN PATTANAIAK VS	// 0 //
219	D-WP(C)/31883/2024 WP(C)/17850/2024	ARATI NALINI SWAIN VS STATE OF ODISHA	MOHIT MOHANTY VS	// 0 //
220	D-WP(C)/31541/2024 WP(C)/17851/2024	ASHOK KUMAR TRIPATHY VS STATE OF ORISSA	NIRANJAN PANDA VS	// 0 //
221	D-WP(C)/31886/2024 WP(C)/17852/2024	SIBA PRASAD MOHANTY VS STATE OF ODISHA	MOHIT MOHANTY VS	// 0 //
222	D-WP(C)/31671/2024 WP(C)/17853/2024	SARAT KUMAR JENA VS CHIEF MANGER, BANK OF INDIA, BARIPADA ZONAL	SUKANTA KUMAR NAYAK (2) VS	// 0 //
223	D-WP(C)/31959/2024 WP(C)/17854/2024	ANJAN PRASAD VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
224	D-WP(C)/31840/2024 WP(C)/17855/2024	BANITA ROUT VS R.T.O.CUTTACK	CHANDAN MISHRA VS	// 0 //
225	D-WP(C)/31585/2024 WP(C)/17856/2024	BIRANCHI NARAYAN SAHOO VS THE AUTHORISED OFFICER CUM CHIEF MANAGER, BANK OF BARODA, SAMBALPUR	DEBASISH PATNAIK VS	// 0 //
226	D-WP(C)/31843/2024 WP(C)/17857/2024	MRUTYUNJAYA PANDA VS R.T.O.CUTTACK	CHANDAN MISHRA VS	// 0 //
227	D-WP(C)/30607/2024	RUDRAKSHYA GARANAYAK	SUSANTA KUMAR ROUT	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/17858/2024	VS STATE OF ORISSA	VS	0 //
228	D-WP(C)/31594/2024 WP(C)/17859/2024	KALABATI MANGARAJ VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
229	D-WP(C)/31844/2024 WP(C)/17860/2024	AJAY PARAMANIK VS R.T.O. CUTTACK	CHANDAN MISHRA VS	// 0 //
230	D-WP(C)/31158/2024 WP(C)/17861/2024	ARTA BEMAL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
231	D-WP(C)/31595/2024 WP(C)/17862/2024	RAJANI CHHATRIA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
232	D-WP(C)/31447/2024 WP(C)/17863/2024	SACHIKANT SATAPATHY VS REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR	BAIDHAR SAHOO VS	// 0 //
233	D-WP(C)/31047/2024 WP(C)/17864/2024	THE CHIEF EXECUTIVE OFFICER, TPSODL, GANJAM VS NALINI MOHAPATRA	SURESHA CHANDRA DASH VS	// 0 //
234	D-WP(C)/31714/2024 WP(C)/17865/2024	TARINI CHARAN PANDA VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
235	D-WP(C)/31396/2024 WP(C)/17866/2024	DILLIP KUMAR NAYAK VS STATE OF ODISHA	NIKUNJA KUMAR DEO VS	// 0 //
236	D-WP(C)/31716/2024 WP(C)/17867/2024	ASHOK KUMAR SAMAL VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
237	D-WP(C)/30636/2024 WP(C)/17868/2024	GURU CHARAN SWAIN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
238	D-WP(C)/32067/2024 WP(C)/17869/2024	NISAMANI MOHANTY VS	SOUMYA RANJAN MOHANTY VS	// 0

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239	D-WP(C)/29759/2024 WP(C)/17870/2024	INDIAN OIL CORPORATION LTD EASTERN INSTITUTE OF MEDICAL SCIENCE (EIMS) KHORDA VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// // 0 //
240	D-WP(C)/22427/2024 WP(C)/17871/2024	SUBASH CHANDRA MUND VS COMMNR. OF CT AND GST, ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
241	D-WP(C)/27354/2024 WP(C)/17872/2024	UNION OF INDIA VS EAST COAST RAILWAY ENGINEERS ASSOCIATION	BIRENDRA KUMAR PARDHI.C.G.C VS	// 0 //
242	D-WP(C)/31568/2024 WP(C)/17873/2024	SANDHYARANI MALLICK VS STATE OF ORISSA	GYANA RANJAN SETHI VS	// 0 //
243	D-WP(C)/31500/2024 WP(C)/17874/2024	SAUMITRA SAMAL VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
244	D-WP(C)/30741/2024 WP(C)/17875/2024	JAYARAM NAIK VS STATE OF ORISSA	PITAMBAR PANDA VS	// 0 //
245	D-WP(C)/32011/2024 WP(C)/17876/2024	RAJEEV SRIVASTAVA VS SURESH CHANDRA PATTANAYAK	SOUMYA JYOTI BISWAL VS	// 0 //
246	D-WP(C)/31327/2024 WP(C)/17877/2024	SUKANTA GAHANA VS RTO, KENDRAPARA	ASHOK KUMAR ROUT VS	// 0 //
247	D-WP(C)/31437/2024 WP(C)/17878/2024	PABITRA NAYAK VS PRINCIPAL SECY TO GOVT. R AND D.M. KHURDA	ANIMA KUMARI DEI VS	// 0 //
248	D-WP(C)/31983/2024 WP(C)/17879/2024	L.N. INFRASTRUCTURE AND CONSTRUCTION PVT. LTD, BARGARH VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
249	D-WP(C)/29850/2024 WP(C)/17880/2024	BENUDHAR SAHOO VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //

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250	D-WP(C)/29849/2024 WP(C)/17881/2024	SUJAN CHANDRA MOHANTY VS STATE OF ODISHA	NIRANJAN BISWAL VS	// () //
251	D-WP(C)/29852/2024 WP(C)/17882/2024	BANSHIDHAR SAMAL VS STATE OF ODISHA	NIRANJAN BISWAL VS	// () //
252	D-WPCRL/19459/2024 WPCRL/93/2024	SAGARIKA SENAPATI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	//0 () //
253	D-ABLAPL/21549/2024 ABLAPL/7828/2024	SURYA PRAKASH MAHANTY @ MOHANTY @ SURJYA KUMAR MOHANTY VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BONTH /116 /2024 () //
254	D-ABLAPL/21591/2024 ABLAPL/7829/2024	P. RAJA PRABHAKAR RAO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BERHAMPUR TOWN /208 /2024 () //
255	D-ABLAPL/21341/2024 ABLAPL/7830/2024	SOUMYA RANJAN DAS VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	BANSADA /78 /2024 () //
256	D-ABLAPL/21968/2024 ABLAPL/7831/2024	RAMESH KUMAR PANDA VS STATE OF ODISHA	DEBASISH SAMAL VS	DHAMNAGAR /167 /2020 () //
257	D-ABLAPL/21146/2024 ABLAPL/7832/2024	BISWJIT MALIA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	CHANDAKA P.S. /233 /2024 () //
258	D-ABLAPL/21576/2024 ABLAPL/7833/2024	LIKUN KUMAR BAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	RAMACHANDRAPUR /287 /2024 () //
259	D-ABLAPL/21612/2024 ABLAPL/7834/2024	HASAN KHAN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ATHGARH /207 /2024 () //
260	D-ABLAPL/21155/2024 ABLAPL/7835/2024	SK SURAJ VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	DHENKANAL TOWN /185 /2024 () //
261	D-ABLAPL/21975/2024	SEK. NASIR	ARUN KUMAR BUDHIA	BARI RAMACHANDRAPUR /259 /2024

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	ABLAPL/7836/2024	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/21619/2024 ABLAPL/7837/2024	NIKHIL PADHI VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /362 /2024 () //
263	D-ABLAPL/21405/2024 ABLAPL/7838/2024	BAISHNAB CHARAN PATRA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	BALIPATNA /343 /2024 () //
264	D-ABLAPL/22019/2024 ABLAPL/7839/2024	CHITA @ CHITRASEN BISWAL @ CHITTA BISWAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /227 /2024 () //
265	D-ABLAPL/21987/2024 ABLAPL/7840/2024	JYOTILAXMI TANDIA VS STATE OF ODISHA	PULAKESH MOHANTY VS	SUNDARGARH SADAR /211 /2024 () //
266	D-ABLAPL/22025/2024 ABLAPL/7841/2024	KEDAR NAYAK VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	ASKA /248 /2024 () //
267	D-ABLAPL/21685/2024 ABLAPL/7842/2024	BIJAY AGRAWAL @ BIJAY KUMAR AGRAWAL VS STATE OF ODISHA	RAMDAS ACHARY VS	KHARABEL NAGAR P.S. /451 /2022 () //
268	D-ABLAPL/21991/2024 ABLAPL/7843/2024	SK. ATTAULA @ MD. ATAULLA VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /493 /2023 () //
269	D-ABLAPL/22029/2024 ABLAPL/7844/2024	SRIDHAR DAS VS STATE OF ODISHA	BIBHUTI BHUSAN ROUT VS	/ /0 () //
270	D-ABLAPL/21995/2024 ABLAPL/7845/2024	BISHMA MAJHI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DORAGUDA PS /176 /2023 () //
271	D-ABLAPL/22033/2024 ABLAPL/7846/2024	RAMKRISHNA PATI VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BARGARH /133 /2022 () //
272	D-ABLAPL/21282/2024 ABLAPL/7847/2024	SARAT CHANDRA ROUT VS	DR.BINODA KUMAR MISHRA VS	/ /0 ()

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273	D-ABLAPL/21585/2024 ABLAPL/7848/2024	STATE OF ODISHA SK. JAKIR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BHOGRAI /501 /2023 ()
274	D-ABLAPL/22003/2024 ABLAPL/7849/2024	ARJUN SETHA @ AJU @ ARJUNA SETHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /512 /2024 ()
275	D-ABLAPL/22081/2024 ABLAPL/7850/2024	STATE OF ODISHA SK SABUDDHIN @ SK SABUDIN @ MALAYA @ MUNA VS	SK. ZAFARULLA VS	// SPL.TASK FORCE /14 /2022 ()
276	D-ABLAPL/22089/2024 ABLAPL/7851/2024	STATE OF ODISHA DASARATHA JENA VS	KHAGESWAR BEHERA VS	// TIHIDI /320 /2024 ()
277	D-ABLAPL/21587/2024 ABLAPL/7852/2024	STATE OF ODISHA ASHMA BIBI VS	AMULYA RATNA PANDA VS	// BHOGRAI /501 /2023 ()
278	D-ABLAPL/19097/2024 ABLAPL/7853/2024	STATE OF ODISHA AKSHAYA KUMAR SENAPATI VS	SANJIB KUMAR BHANJADEO VS	// SINGLA /108 /2024 ()
279	D-ABLAPL/22006/2024 ABLAPL/7854/2024	STATE OF ODISHA CHAUDHURI RASMI RANJAN MOHANTY @ CHAUDHURY RASMIRANJAN MOHANTY VS	JYOTIRMAYA SAHOO VS	// RANPUR /232 /2024 ()
280	D-ABLAPL/19673/2024 ABLAPL/7855/2024	STATE OF ODISHA SIBU @ SIBA PRASAD BEHERA VS	TARUN KUMAR BISWAL VS	// BADACHANA /317 /2024 ()
281	D-ABLAPL/19859/2024 ABLAPL/7856/2024	STATE OF ODISHA PRAHALADA NAYAK VS	BIBHU PRASAD MOHANTY VS	// BRAHMAGIRI /330 /2024 ()
282	D-ABLAPL/21168/2024 ABLAPL/7857/2024	STATE OF ODISHA GAYATRI NAYAK VS	SANTOSH KUMAR MAHANTY VS	// KODALA /260 /2024 ()
283	D-ABLAPL/22066/2024 ABLAPL/7858/2024	STATE OF ODISHA SUBRAT KUMAR DAS VS STATE OF ODISHA	ABESH KAMAL VS	// GHATAGAON /275 /2024 ()

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284	D-ABLAPL/21252/2024 ABLAPL/7859/2024	SIBUPRASAD PRADHAN @ LALU VS STATE OF ODISHA	DEBA KUMAR RATH VS	NAYAPALLI P.S. /166 /2024 () //
285	D-ABLAPL/21195/2024 ABLAPL/7860/2024	SANJUKTA MOHALIK @ SANJU MOHALIK VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	GONDIA /48 /2012 () //
286	D-ABLAPL/20118/2024 ABLAPL/7861/2024	DEEPAK DASH VS STATE OF ODISHA	AMIT KUMAR NATH VS	THAKURGARH /141 /2024 () //
287	D-ABLAPL/21268/2024 ABLAPL/7862/2024	MANOJ MAHAKUD VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	BARBIL /214 /2024 () //
288	D-ABLAPL/22010/2024 ABLAPL/7863/2024	RAJ KISHORE JENA @ DHADIA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	PURI SADAR /120 /2011 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000055/2013
289	D-ABLAPL/20218/2024 ABLAPL/7864/2024	NANDU DASH @ UDITYA NARAYAN DASH VS STATE OF ODISHA	SATYAJEET ROUT VS	SATYABADI /162 /2024 () //
290	D-ABLAPL/21421/2024 ABLAPL/7865/2024	PRATAP CHANDRA GURU VS STATE OF ODISHA	GYANA RANJAN SETHI VS	ASTARANGA /156 /2024 () //
291	D-ABLAPL/20832/2024 ABLAPL/7866/2024	BIGYANSHU BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /364 /2024 () //
292	D-ABLAPL/21436/2024 ABLAPL/7867/2024	BIMAL @ BULU GOCHHAYAT @ GOCHHAIT VS STATE OF ODISHA	AMIT KUMAR NATH VS	BAGDIA /141 /2024 () //
293	D-ABLAPL/21648/2024 ABLAPL/7868/2024	JATIA MALIK VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	BHUBAN /345 /2024 () //
294	D-ABLAPL/20967/2024 ABLAPL/7869/2024	EKADASI BEHERA VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	BALIAPAL /87 /2024 () //
295	D-ABLAPL/21819/2024	MINI MOHANTY	AMITAV TRIPATHY	NAYAGARH /236 /2024

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	ABLAPL/7870/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/22015/2024 ABLAPL/7871/2024	RAM CHANDRA PANIGRAHI @ RAMA CHANDRA PANIGRAHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /418 /2024 () //
297	D-ABLAPL/22018/2024 ABLAPL/7872/2024	GYANA RANJAN TANDIA VS STATE OF ODISHA	PULAKESH MOHANTY VS	SUNDARGARH SADAR /211 /2024 () //
298	D-ABLAPL/21952/2024 ABLAPL/7873/2024	SOUMENDRA SWAIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	TOMANDO /257 /2024 () //
299	D-ABLAPL/21022/2024 ABLAPL/7874/2024	RASHMI RANJAN DAS VS STATE OF ODISHA	VIVASWAT MOHAPATRA VS	NIMAPADA /211 /2024 () //
300	D-ABLAPL/21896/2024 ABLAPL/7875/2024	R. DHANANAJU PATRA @ ANARAJU @ R. DHANARAJU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DIGAPAHANDI /274 /2024 () //
301	D-ABLAPL/21955/2024 ABLAPL/7876/2024	HIMANSU SEKHAR PANDA VS STATE OF ODISHA	RAMAKANTA PANDA VS	UDALA /248 /2024 () //
302	D-ABLAPL/21044/2024 ABLAPL/7877/2024	K.NAGRAJ RAO @ K.NAGARAJU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KORAPUT TOWN /112 /2024 () //
303	D-ABLAPL/21898/2024 ABLAPL/7878/2024	KIRAN BAGH VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /134 /2024 () //
304	D-ABLAPL/21899/2024 ABLAPL/7879/2024	SUBODH SHA VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAJGANGPUR /144 /2022 () //
305	D-ABLAPL/21957/2024 ABLAPL/7880/2024	ASANTI DALEI VS STATE OF ODISHA	BASANTA KUMAR NAYAK VS	KHANDAPARA /74 /2024 () //
306	D-ABLAPL/21903/2024 ABLAPL/7881/2024	SUDHIR BISWAL @ SUDHIR KUMAR BISWAL VS	SUBHA KUMAR MISHRA VS	PATTAMUNDAI RURAL PS /339 /2024 ()

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307	D-ABLAPL/21962/2024 ABLAPL/7882/2024	STATE OF ODISHA DEEPAK KUMAR DASH VS	SUDHANSU PRASAD MAHAPATRA VS	// BALIAPANDA /128 /2021 ()
308	D-ABLAPL/21060/2024 ABLAPL/7883/2024	STATE OF ODISHA SUBHENDU ACHARYA VS	SANJIB KUMAR BHANJADEO VS	// BHANDARIPOKHARI /287 /2024 ()
309	D-ABLAPL/21901/2024 ABLAPL/7884/2024	STATE OF ODISHA BHASKAR JENA VS	AVIRAM PATRA VS	// CHANDAPUR /131 /2024 ()
310	D-ABLAPL/21902/2024 ABLAPL/7885/2024	STATE OF ODISHA LIPSA PANDA VS	RASHMI RANJAN SINHA VS	// TIRTOL /337 /2024 ()
311	D-ABLAPL/21967/2024 ABLAPL/7886/2024	STATE OF ODISHA GOUTAM JENA VS	BHABANI SANKAR DAS VS	// JALESWAR /296 /2024 ()
312	D-ABLAPL/22091/2024 ABLAPL/7887/2024	STATE OF ODISHA JUGAL KISHOR SAHU VS	BIKASH KUMAR DASH VS	// RAIRAKHOL /183 /2024 ()
313	D-ABLAPL/21080/2024 ABLAPL/7888/2024	STATE OF ODISHA MANOJ KUMAR JENA VS	HEMANT KU. TRIPATHY VS	// KHUNTUNI /139 /2024 ()
314	D-ABLAPL/22101/2024 ABLAPL/7889/2024	STATE OF ODISHA NARMADA SAHOO VS	ASHOK KUMAR SAHOO VS	// NIKIRAI /359 /2023 ()
315	D-ABLAPL/21821/2024 ABLAPL/7890/2024	STATE OF ODISHA LAXMIDHARA NATH VS	BIBEKANANDA MAHAPATRA VS	// JAKHAPURA /31 /2020 ()
316	D-ABLAPL/21926/2024 ABLAPL/7891/2024	STATE OF ODISHA SUBASISH @ SIBASIS DAS VS	AMITAV DAS VS	// GHASIPURA /298 /2024 ()
317	D-ABLAPL/21083/2024 ABLAPL/7892/2024	STATE OF ODISHA SURYAKANTA NAIK VS	JNYANANANDA PANDA VS	// BHAWANIPATNA TOWN /287 /2024 ()
		STATE OF ODISHA		//

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318	D-ABLAPL/21868/2024 ABLAPL/7893/2024	LAXMIKANTA GIRI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 J.M.F.C.JALESWAR(Baleshwar) 2(B)CC/0000004/2024
319	D-ABLAPL/21122/2024 ABLAPL/7894/2024	G. ASHOK REDDY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DHARAKOT PS /224 /2024 () //
320	D-ABLAPL/21872/2024 ABLAPL/7895/2024	ABHISHEK SAHU VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	KHUNTUNI /158 /2024 () //
321	D-ABLAPL/21620/2024 ABLAPL/7896/2024	SAMBIT KUMAR SAHOO VS STATE OF ODISHA	MANAS CHAND VS	MAHILA P.S. BUXIBAZAR /63 /2024 () //
322	D-ABLAPL/21826/2024 ABLAPL/7897/2024	RASHMI MALLIK @ RASMITA MALLIK VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	KENDRAPARA SADAR /276 /2024 () //
323	D-ABLAPL/21893/2024 ABLAPL/7898/2024	SK. KALIM VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	BALICHANDRAPUR /350 /2024 () //
324	D-ABLAPL/21153/2024 ABLAPL/7899/2024	MANASA BEHERA VS STATE OF ODISHA	AMIT KUMAR NATH VS	ANGUL SADAR PS /364 /2024 () //
325	D-ABLAPL/21880/2024 ABLAPL/7900/2024	SAHADEB @ SAHADEV JENA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	KASAFAL MARINE /41 /2024 () //
326	D-ABLAPL/21937/2024 ABLAPL/7901/2024	CHINA DEHURY VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BAIDESWAR /120 /2024 () //
327	D-ABLAPL/21684/2024 ABLAPL/7902/2024	SACHIDANANDA PADHI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	SOSO /131 /2024 () //
328	D-ABLAPL/21944/2024 ABLAPL/7903/2024	DIBALAL PADHAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	PUINTALA /227 /2024 () //
329	D-ABLAPL/22215/2024	DOLAGOBINDA DALAI	AMLAN MOHANTY	KUAKHIA /136 /2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :26/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/7904/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/21827/2024 ABLAPL/7905/2024	BISHNU MALIK VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KOREI /283 /2024 () //
331	D-ABLAPL/22218/2024 ABLAPL/7906/2024	TRILOCHAN BARIK VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	JAGATSINGPUR /662 /2024 () //
332	D-ABLAPL/21950/2024 ABLAPL/7907/2024	PRADIP DAS VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	CHANDABALI /367 /2022 () //
333	D-ABLAPL/22048/2024 ABLAPL/7908/2024	SAROJ MALLIK @ SAROJ MALIK VS STATE OF ODISHA	SATYAJEET ROUT VS	RAJNAGAR /554 /2023 () //
334	D-ABLAPL/22248/2024 ABLAPL/7909/2024	BINAYAK JENA VS STATE OF ODISHA	S.S.RAY (2) VS	DHARAKOT PS /226 /2024 () //
335	D-ABLAPL/22072/2024 ABLAPL/7910/2024	SIBA PRASAD NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KOMNA PS /147 /2024 () //
336	D-ABLAPL/21830/2024 ABLAPL/7911/2024	CHANDAN BHANJA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	DHENKANAL SADAR /472 /2024 () //